

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/523/KER/(IB)/2017
NAME OF THE PETITIONER(S) : K. HEMALATHA VISWANATHAN
NAME OF THE RESPONDENT(S) : VYSALI PHARMACEUTICALS LTD
UNDER SECTION : 433 (E) (F)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1	R. Kamran	P.C.S. for Vysali Pharmaceuticals Ind	[Signature] R. Kamran
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ORDER

Representative for the Respondent present and prayed for time for filing affidavit. At request, time is granted. Put up on **15.11.2017 at 10.30 A.M.**

- sel -
MEMBER (TECHNICAL)
ghk

- sel -
MEMBER (JUDICIAL)